## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1285
ANSWERED ON:21.03.2012
ILL-TREATMENT OF INDIAN TRADERS
Antony Shri Anto;Rao Shri Sambasiva Rayapati;Sayeed Muhammed Hamdulla A. B. ;Siricilla Shri Rajaiah

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has taken note of ill-treatment accorded to the Indian traders employed at Yiwu, Zhejiang province in China in January this year;
- (b) if so, the details thereof;
- (c) whether the Government has put up this issue to the Government of China;
- (d) if so, the details thereof including the response of the Chinese Government thereto; and
- (e) the steps taken by the Government to ensure security of the Indian nationals in China?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (e) Government has taken note of the incident and has raised this matter with the Chinese side on many occasions. The Chinese side has conveyed that they would ensure the safety of Indian nationals and businessmen in China. The matter was also raised by the External Affairs Minister during his meeting with the Chinese Foreign Minister in Beijing and New Delhi in February and March 2012 respectively. The Chinese Foreign Minister conveyed that they are paying close attention to this case.